CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. NO. 173/1996 M.A. NO.2083/1996

in

O.A. NO. 516/1995

New Delhi this the 10th day of October, 1996.

HON'BLE SHRI JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

Laxmi Narain Sain S/O Shri Biha Ram, R/O H. No.117/9, Gali No.40 (Gaur Bhawan), Sadh Nagar-II, New Delhi-110045.

Petitioner

(By Shri Yogesh Sharma, Advocate)

-Versus-

- Shri M. Ravinder, General Manager, Western Railway, Churchgate, Bombay.
- 2. Shri R. C. Tripathi,
 Divisional Railway Manager,
 Western Railway,
 Jaipur (Rajasthan). ...

Respondents

(By Shri Rajeev Sharma, Advocate)

The petition having been heard on 10.10.1996 the Tribunal on the same day delivered the following:

ORDER

CHETTUR SANKARAN NAIR, J./CHAIRMAN -

Complaining of disobedience of the orders of this Tribunal in O.A. No. 516/1995, petitioner approached this Tribunal. Thereafter, and belatedly, orders were passed by respondents. Petitioner would submit that the orders are not entirely in conformity with the directions.



If that is so, he must challenge it in independent proceedings. Since orders have been passed, we find it unnecessary to proceed with the contempt petition.

2. Contempt petition is dismissed.

Dated, 18th October, 1996.

(R. K. Ahooja)

Member (A)

(Chettur Sankaran Nair, J.)
Chairman

/as/